

**Primary Health Centres in Tribal Areas**

243. SHRI K. PRADHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any proposal to provide more funds during the near future for additional Primary Health Centre in tribal or sub plan areas;

(b) if so, the details thereof; and

(c) if not, the alternative proposals for the improvement of the health of tribals,

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). The information is being collected and will be laid on the Table of the House.

**Treatment to T.B. Patients**

244. SHRI SHRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of T.B. patients are living in Delhi;

(b) if so, the approximate number thereof;

(c) whether steps have been taken to provide better treatment to the T.B. patients; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). Tuberculosis is not a notifiable disease. As such this Ministry does not have any specific statistics relating to the actual number of persons suffering from Tubercu-

losis. However, it is estimated that nearly 1.5% of the total population at any given point of time is suffering from the above disease.

(c) and (d). For treatment of T.B. Patients in the Capital, this Ministry is providing facilities like free supply of anti-Tuberculosis drugs material and equipment for diagnosis and treatment including short course Chemotherapy, as per norms under National Tuberculosis Control Programme.

**Export of Textile Garments**

245. SHRIMATI VASUNDHARA RAJE: Will the Minister of TEXTILES be pleased to state:

(a) whether there has been a great scope for increasing textile exports to Japan;

(b) if so, the possibility explored in that regard, if any; and

(c) the programme of Government in that regard during Eighth Plan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The Government and various Textile Export Promotion Councils have been taking various measures to tap the potential in Japanese market. These measures include:-

(i) Visit of high level delegations to Japan.

(ii) Organising fairs and exhibitions in Japan.

(iii) Organising seminars on prospects on exports to Japan.

- (iv) Visit to Japanese fashion designers to India to guide and train Indian exporters etc.

(c) Japan has been identified as a thrust sector for Textiles in the 8th Plan.

### **Housing as an Industry**

246. SHRI B.N. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of Union Government to declare 'Housing' as an industry; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The manufacture of building materials already come under the purview of industry and only the service sector is not within the purview of industry. However, this will be considered while formulating The National Housing Policy.

### **Guidelines to Private Nursing Homes**

247. SHRI J.P. AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to issue guidelines to private nursing homes in the capital so that these homes reserve a certain percentage of their beds and other facilities to weaker sections of the society on nominal charges; and

(b) whether this action is contemplated in view of the shortage of Government hospitals as also the reason that these nursing homes get certain facilities like land, etc. from the State on concessional basis?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Private Nursing Homes in Delhi are controlled by Delhi Administration under Delhi Nursing Home Regulation Act, 1953. There is no proposal under consideration by Delhi Administration to issue guidelines for reservation of beds etc. in Nursing Homes in Delhi for patients belonging to weaker sections of the Society. However, Institutions seeking customs duty exemption for import of equipment, are required to provide free medical services to 40% Outdoor patients and 10% Indoor patients having income less than Rs. 500/-per month.

### **Nursing College in Orissa**

249. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government are considering any proposal to start a nursing college/institute/university in Orissa; and

(b) if so, the details in this regard and the other measures being taken to promote medical facilities in tribal areas of Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Does not arise. However, as regards measures being taken for promoting medical facilities in tribal areas, it is for the State Government to take necessary action.

### **States Giving Old Age Pension**

250. SHRI LOKANATH CHOUDHURY: Will the Minister of WELFARE be pleased to state:

(a) the names of States where old age